

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 2nd March, 2016

No.HCM/A-49/92-A&E(VI)/

It is notified to all concerned, that **none** of the candidates who have appeared in the "**Main Stenography Skill Test**" for recruitment of Stenographer Grade-I and Grade-II held on 29th February, 2016 are found qualified.

By order ;

Sd/-

(GOLMEI GAIPHULSHILLU)
REGISTRAR
HIGH COURT OF MANIPUR

Endt. No.HCM/A-49/92-A&E(VI)/ *20861-75*

Imphal, the 2nd March, 2016

Copy to :-

1. The Secretary (Law), Government of Manipur.
2. The Registrar (Vigilance) / (Admn./PM & P), High Court of Manipur.
3. The Joint Registrar (Judl. & Bench)/Central Project Coordinator (CPC), High Court of Manipur.
He is requested to upload the above Notification in the official website of this Registry.
4. The Deputy Registrar (Judl) / (Admn.) / (Accounts/Planning), High Court of Manipur.
5. The Principal Secretary to Hon'ble the Chief Justice.
6. The Assistant Registrar-I, High Court of Manipur.
7. The Librarian-cum-Research Officer, High Court of Manipur.
8. The Private Secretary to Hon'ble Mr. Justice R.R. Prasad.
9. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
10. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
11. P.A. to Registrar General, High Court of Manipur.
12. The News Editor, ISTV, Imphal for favour of wide announcement.
13. The News Editor, Impact TV, Imphal for favour of wide announcement.
14. The Editor : 1) The Sangai Express (English) ; 2) Poknapham (Manipuri) with a request to publish the above Notification in the esteemed daily for one day at the earliest possible and to submit the bill in "triplicate" for early payment.
15. The Concerned File / Guard File / Notice Board.

2/3/2016
REGISTRAR
HIGH COURT OF MANIPUR